

(b) The details of the recommendations made by the Commission and

Recommendation

1. Inventory Management

To introduce scientific methods of inventory management including maintenance of stores value accounts, periodical review of inventories, award of central rate contract etc.

Accounts Receivable Management

To formulate a detailed credit policy including follow-up action for realisation of outstanding and write off of bad debts.

Direct Flights to Australia

*485. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Union Government propose to introduce direct flights to and from Australia; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

[Translation]

LPG connections on recommendations of Members of Parliament

*486. SHRI SATYAPAL SINGH YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG connections sanctioned by the previous Government during 1990-91 on the recommendations of Members of Parliament;

(b) the time by which the LPG connections are likely to be released against the sanctions; if not, the reasons therefor; and

(c) the number of LPG connections proposed to be given during 1991-92 on the recommendations of Members of Parliament?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) During period

the action taken thereon by ITDC are as follows:

Action Taken

An Inventory Controller was appointed in March 1979. Detailed guidelines on inventory management were worked out and issued to all hotel units of ITDC.

The inventory management functions are performed by the hotel units themselves. The MM&D Division at the corporate level monitors inventories, awards central rate contracts for bulk purchase items and arranges interunit transfers of surplus stores, disposal of obsolete items etc.

Detailed guidelines for extending credit to various categories of customers were worked out and issued to all hotel units in June 1977 indicating inter-alia the terms and conditions for credit, time limits for sending bills, follow-up action for realisation review of outstandings, write off of bad debts etc. A credit policy was also formulated and circulated in July 1982.

November 10, 1990 to March 31, 1991, 12617 connections were released.

(b) The process of releases starts immediately after the sanction is issued.

(c) Each M.P. can recommend 48 LPG connections in a year.

[English]

Leakage of poisonous gas in Nagpur coalfields

3421. SHRI V. SREENIVASA PRASAD: Will the Minister of COAL be pleased to state:

(a) whether a large number of miners died in and around Nagpur coalfields under the control of Western Coalfields Limited due to poisonous gas leakage;

(b) whether the authorities had failed to adopt proper safety measures; and

(c) if so, the facts and details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) No, Sir.

(b) and (c) The Coal Company has taken adequate safety measures in this regard. Mechanical ventilators are provided, as per statute, to regulate the levels of such gases within permissible limits. Flame Safety lamps are also provided to detect presence of such gases.